

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 13<sup>th</sup> September, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 538/2017	Hodu Beverages Pvt. Ltd. Vs. NCT of Delhi & Anr.	Mr. Daleep Dhyani, Adv. for Applicant
2.	Original Application No. 540/2017 (M.A. No. 1100/2017 & M.A. No. 1101/2017)	Saurabh Kumar Vs. Ministry of Environment & Forests Climate change & Ors.	Ms. Radhika Dwivedi, Adv. for Applicant
3.	Original Application No. 541/2017	S. K. Mansukhani Vs. Member Secretary, DPCC & Ors.	Mr. Ankit Roopanwal & Sudakshina Rathore, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Appeal No. 14/2017 (M.A. No. 749/2017, M.A. No. 750/2017 & M.A. No. 751/2017)	M/s Prayag End Udyog Vs. State of U.P. & Ors.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Adv. for Appellant  Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R-3 & 4 Mr. Anurag Ojha, Adv. for R-5
5.	Original Application No. 389/2017 (M.A. No. 734/2017)	Giri Gaurav alias Mujib Naithani Vs. Dev Bhoomi Awas Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Pinaki Misra, Sr. Adv. with Mr. Abhinav Aggarwal, Adv. for R-1 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. for R-3 Mr. Vinay Garg, Adv. for R-5
6.	Original Application No. 409/2017 (M.A. No. 780/2017)	Central Pollution Control Board Vs. General Manager / Chief Engineer of Thermal Power Plants & Ors.	Mr. Balendu Shekhar, Adv. for Applicant  Mr. Apoorv Kurup, Adv. for R-1 & 24 Mr. Ravin Dubey, Adv. for R-3 Mr. Kunal A. Cheema, Adv. for R-6 to 10 Mr. Avijeet Lala, Adv. for R-21, 22 & 35 Ms. Suapna Sishadri, Adv. for R-29 Mr. Pradeep Misra, Adv. for R-32 to 34 Mr. B. V. Niren, Adv. for R-36 Mr. Arvind Kumar, Adv.
<b>FOR HEARING</b>			
7.	Original Application No. 94/2013 (M.A. No. 904/2014, M.A. No. 592/2015, M.A. No. 806/2015, M.A. No. 236/2016 & M.A. No. 289/2017)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R – 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv.

			<p>Mr. Ravikesh K. Sinha, Adv.  Mr. P.L. Gautam, Adv. for NDMC  Mr. Bibhakar Misra, Adv. for NHA  Ms. Sakshi Popli, Adv. for NDMC &amp; DJB  Mr. Ashwani Kr. Dhatwalia, Adv. for DDA  Ms. Puja Kalra, Adv. for SDMC  Mr. Balendu Shekhar, Adv.  Mr. Sunil Gupte, Adv. for IOC  Mr. Sanjay Diwan, Adv. for Forest Dept.  Mr. B.V. Niren, Adv. for CPWD  Mr. D. Rajeshwar Rao, Adv.  Mr. Satyajit Kumar, Adv. for DSIIDC  Ms. Harleen Kaur, Adv. for Holiday Inn Hotel  Mr. Pawan Upadhyay, Adv. for Noticee No.8  Mr. Neeraj Malhotra, Adv.  Mr. Saket Bisani, Adv.  Mr. Tarunvir Singh Khehar, Adv. for GNCTD  Mr. Vinod Kapoor, Adv. for DPCC  Ms. Moni Cinmoy, Adv.  Mr. Bipul Kumar Mishra, Adv.  Mr. Anil Grover, AAG for State of Haryana  Mr. Sandeep Kapoor, Adv.  Mr. Vikramditya Singh, Adv. for AIIMS  Mr. Jeevan Prakash, Adv. for RG Stone  Mr. Jitendra Kumar, Adv. for ESI, Rohini  Ms. Antima Bazaz, Adv. for Jain Hospital  Mr. A. K. Prasad, Adv. for CPWD  Mr. Nischal K. Neeraj, Adv.  Mr. Siju Thomas, Adv. for Jivodaya Hospital  Mr. Ashish Kumar, Adv.  Mr. Naveen Kumar Jha, Adv.  ASPALegal for Applicant  Mr. Utkarsh Sharma, Adv. for State of UP</p>
8.	Appeal No. 127/2015	M/s Walia Construction Vs. State of Punjab & Ors.	<p>Mr. A. R. Takkar, Adv. for Appellant</p> <p>Mr. S. K. Pabbi, AAG with Mr. I. K. Kapila, Adv. for R-1, 2, 4 to 6  Mr. Gurmehar S. Sistani, Adv. for R-7  Mr. A. K. Prasad, Adv. for MoUD  Mr. Anil Soni, AAG with Mr. Nagendar Benipal, Adv. for R-9  Mr. Kamal Jeet Singh, AAG, for State of Punjab</p>
9.	Original Application No. 318/2015	Devender Singh Vs. The Chief Secretary & Ors.	<p>Mr. M. L. Sharma, Adv. for Applicant</p> <p>Mr. Tarunvir Singh Khehar, Adv. for R-1  Mr. Sanjay Dewan, Adv. for R-2  Mr. Vishwendra Verma, Adv. for R-4  Mr. Ashok Kumar, SI for R-11  Ms. Garima Prasad, Adv. for R-12  Ms. Deep Shikha Bharati, Adv.</p>
10.	Appeal No. 48/2016 (M.A. No. 830/2016, M.A. No. 831/2016 & <b>M.A. No. 1106/2017)</b>	Nityendra Manav Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta &amp; Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Mukul Singh, Adv. for R-1  Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8</p>
11.	Original Application No. 194/2016	Divesh Bhutani Vs. Union of India & Ors.	<p>Mr. Sunil Mund, Adv. for Applicant</p> <p>Mr. Krishna Kumar Singh, Adv. for R-1  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6  Mr. Arun Kaushal, Adv. for R-7 &amp; 8</p>

<b>12.</b>	Original Application No. 284/2016 (M.A. No. 522/2016 & M.A. No. 117/2017)	Vikrant Kumar Tongad  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Mukesh Kumar Verma, Adv. for State of UP Mr. Ravindra Kumar, Adv. for R-3 Dr. Vijendra Mahndiyani, Adv. for R-4 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-5 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Rajesh Kumar Singh, Adv. Mr. Sumit Gahlawat, Adv. Ms. Puja Kalra, Adv. for SDMC & NDMC
<b>13.</b>	Original Application No. 680/2016 (M.A. No. 1442/2016)	Vikrant Kumar Tongad  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for State of UP Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Ravindra Kumar, Adv. for R-5
<b>14.</b>	Original Application No. 333/2016 (M.A. No. 441/2017 & M.A. No. 612/2017)	Shailesh Singh  Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Dileep Poolakkot, Adv. for R-2 Mr. Pradeep Misra, Adv. for -5 Mr. Saqib, Adv. for R-6 Mr. B. V. Niren, Adv. for R-7 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB
<b>15.</b>	Original Application No. 360/2016	Udasin Swami Rama Nand Trust & Anr.  Vs. Ministry of Environment & Forest & Anr.	Mr. K. K. Malhotra & Mr. M. K. Verma, Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. Taruna A. Prasad, Adv. Mr. B. V. Niren, Adv. for MoUD Mr. Tarunvir Singh Khehar, Adv. for R-4&6 Ms. Sakshi Popli, Adv. for R-5 Mr. R. K. Maurya, Adv. for MoEF
<b>16.</b>	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.)  Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant  Mr. Sharad Chauhan, Adv. for State of UP Mr. B. V. Niren, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB
<b>17.</b>	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.)  Vs. District Magistrate, Etawah, UP & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant  Mr. Sharad Chauhan, Adv. for State of UP
<b>18.</b>	Original Application No. 529/2016 (M.A. No. 988/2016)	Vikrant Tongad  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Naginder Benipal, Adv. for PPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN

			Mr. Ginny J. Rautray, Adv. for NBCC Mr. Amit Anand Tiwari, Adv. for State of UK Mr. Vivek Singh, Adv. Mr. A. S. Kulshrestha, Adv. for UPSIC Mr. Sudeep Kr. Shatriya, Adv.
19.	Original Application No. 586/2016 (M.A. No. 122/2017)	Residents Welfare Association, Jharsently Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for R-4 Mr. Rajkumar, Adv. for R-5 Mr. Shivesh P. Singh, Adv. for R-9 Mr. Pawan Upadhyay, Adv. for R-10 & 11 Mr. Abhishek Pareek, Adv. for R-12, 13 & 18 Mr. Siddharth Batra, Adv. for R-14 Ms. Neelam Rathore, Adv. for R-15 & 16 Mr. Suraj Prakash, Adv. for R-17 Mr. Jaivir Bains, Adv. for R-19 Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Ratan Kumar Singh, Adv.
20.	Original Application No. 690/2016 (M.A. No. 618/2017 & M.A. No. 619/2017)	Anil Varma Vs. Union of India & Ors.	Ms. Sunaina Valecha, Adv. for Applicant  Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 & 11 to 13 Mr. B. V. Niren, Adv. for CGSC Mr. Om Prakash, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Ravi P Mehrotra, Adv. for UPSIDC
21.	Appeal No. 07/2017 (M.A. No. 269/2017 & M.A. No. 270/2017)	Pema Ram & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. B. V. Niren, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan & RSPCB Mr. Pinaki Mishra, Sr. Adv. with Mr. Gaurav Juneja, Adv. for R-4 Mr. Rajesh K. Singh, Adv. for MoEF
22.	Original Application No. 93/2017 (M.A. No. 1065/2017)	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Abhinav Goyal, Adv. for Applicant  Mr. Ravindra Kumar, Adv. for R-1, 4, 5 & 6 Mr. Mukesh Verma, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Vishal Bakshi, Adv.
23.	Original Application No. 128/2017 (M.A. No. 980/2017 & <b>M.A. No. 1103/2017</b> )	Devidas Khatri Vs. State of Rajasthan & Ors.	Mr. Anoop Agarwal, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGSC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Anuj Bhandari, Adv. for R-5
24.	Appeal No. 54/2016 (M.A. No. 1116/2016 & M.A. No. 1175/2016) <b>(PH)</b>	K. N. Somashekar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13 Mr. Tarunvir Singh Khehar, Adv. for DPCC

25.	Original Application No. 117/2014 (PH)	Shantanu Sharma  Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi, Advs. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Adv. for R-3 Mr. A. K. Prasad, Advs. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-8 & 68 Mr. Rudreshwar Singh, Adv. for R-9 & 41 Mr. Shubham Bhalla, Adv. for R-11 & 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 & 36 Mr. Sapam B. Meitei, Adv. for R-26 & 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 & 59 Mr. Aruna Mathur, Adv. for R-32 & 62 Mr.R. Rakesh Sharma,Adv. for TN & TNPCB Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibho Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for Karnataka & KPCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv.for GNCTD&DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Deepak Anand, Adv. Dr. Sandeep Singh, Adv.
26.	Original Application No. 499/2014	Anupam Raghav & Anr  Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R - 1 Mr.Abhishek Yadav,Adv.for R-2 to 5,10&11 Mr. Pradeep Misra, Adv. for R – 6 to 9 Mr. Roshan Lal Goel, Adv. for R – 19 Mr. Rajkumar, Adv. for CPCB Mr. Upendra Mishra, Adv. for Meghalaya Mr. Devraj Ashok, Adv. for Karnataka Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr.Ravikant Pal, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry Mr.R. Rakesh Sharma,Adv. for TN & TNPCB
27.	Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015 & M.A. No. 580/2016)	Sandplast (India) Ltd. & Ors.  Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren,Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12&128 Mr. Bharat Sangal, Adv. for R – 5 Mr.Biraja Mahapatra,Adv.for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha,Adv. for R–17,36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59

			<p>Mr. Devraj Ashok, Adv. for R – 23, 42 &amp; 62 Mr. Pankaj Mishra, Adv. for R-24, 43&amp;105 Mr. C.D. Singh, Adv. for R – 25, 64 &amp; 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 &amp; 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&amp;112 Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 &amp; 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R-52, 94, 114&amp;126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 &amp; 67 Ms. Alpana Poddar, Adv. for R – 48 &amp; 68 Mr. Rakesh Sharma, Adv. for TN&amp;TNPCB Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Ms. Nupur Chaudhary, Adv. for R-81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 &amp; 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&amp;127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R – 129 Mr. Ajit Pudusery, Adv. for R-130 Mr. P. Sharma, Adv. for State of Mizoram Ms. Sakshi Popli, Adv. for NDMC Mr. Suresh Tripathy, Adv. for DJB Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha Mr. Rudreshwar Singh, Adv. for BPCB Mr. Anil Grover, AAG Ms. Hemantika Wahi, Adv. for Gujarat PCB Mr. Vikas Singh, Sr. Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. Rabin Majumder, Adv. Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.</p>
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Date : 13<sup>th</sup> September, 2017  
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
28.	Original Application No. 276/2016 (M.A. No. 512/2016) <b>(PH)</b>	Nishant Kumar Alag  Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Anil Soni & Naginder Benipal, Advs. for R-1 & 2 Ms. Deep Shikha Bharati, Adv. for MoEF
29.	Original Application No. 610/2016 <b>(PH)</b>	Shahbuddin  Vs. Ministry of Environment & Forests & Ors.	Mr. M. Z. Choudhary & Mr. Aftab Ali Khan, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R & 3 Mohd. Amanullah, Adv. for R-4 & 5 Dr. Abhishek Atrey, Adv. for MoEF
30.	Original Application No. 90/2017 (M.A. No. 103/2017 & M.A. No. 249/2017) <b>(PH)</b>	Safal Bharat Guru Parampara & Ors.  Vs. State of Punjab & Ors.	Mr. Narender Hooda, Sr. Adv. with Ms. Nida Doon, Adv. for Applicant  Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-1 & 5 Mr. Rajkumar, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. A. D. N. Rao, Adv. for R-6 Mr. Pawan Upadhayay, Adv. for R-7 Mr. Gaurav M. Liberhhan, Adv.
31.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017) <b>(PH)</b>	Lt. Col. (Retd.) Sarvadaman Singh Oberoi  Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5 Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Advs. for R-8

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**THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED**